

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1792 OF 2018 IN**  
**DFR NO. 4515 OF 2018**

**Dated: 17<sup>th</sup> December, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Sahyadri Industries Limited**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan

Counsel for the Respondent(s)

:

**ORDER**

Issue notice to the Respondents returnable on 09.01.2019. Dasti, in addition, is permitted.

List the matter on **09.01.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

mk/bn

**(Justice N.K. Patil)**  
**Judicial Member**